

SPECIAL BENCH

ITEM NO. 122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 296/2022, IA No. 425/2022 IN CP (IB) No. 489/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	M/S PALLIA TRANSPORT COMPANY V/S M/S RNV HOSPITALITY SERVICES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shrey Sharma, Adv. : *For the Applicant in IA No. 296/2022 & IA No. 425/2022*

Sh. Krishna Dev Vyas, Adv. : *For the Respondent in IA No. 296/2022*

ORDER

IA No. 296/2022

A date is requested by the learned counsel for the respondent for filing reply. Last opportunity is granted for filing the same within two weeks by serving an advance copy to the other side.

Let the matter be listed on 14th April, 2023.

IA No. 425/2022

This is a 2nd Progress Report, the same is taken on record subject to just exceptions.

IA No.425/2022 is accordingly disposed off.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*